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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

19.01.2018

O.A./260/924/2016

ON MEMO

M MUNDA

-V/S-

D/O POST

ITEM NO:12

FOR APPLICANTS(S) Adv. :

Mr. T.Rath

FOR RESPONDENTS(S) Adv.: Mr. J.K.Nayak

Notes of The Registry	Order of The Tribunal
<p>copy of order at 19.1.18 given to both Counsel 29.1.18 SOU</p>	<p>Mr. T.Rath, Ld. Counsel for the applicant, fairly submitted that the matter has become infructuous.</p> <p>Mr. J.K.Nayak, Ld. Counsel for the Respondents, submits that he has filed a Memo explaining everything.</p> <p>In view of the submissions made by the Ld. Counsels for both the sides, the O.A. is disposed of having become infructuous.</p> <p style="text-align: center;">RK</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>